## भारतीय बीमा विनियामक और विकास प्राधिकरण INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

## Ref: IRDA/ACT/ORD/MISC/209/12/2018

## <u>Order</u>

26 December 2018

<u>Re: Constitution of "Consultant Evaluation Committee" for evaluation of</u> <u>Shortlisted Consultants for Implementation of Risk Based Capital Regime for</u> Indian Insurance Industry

 The Competent Authority has formed "Consultant Evaluation Committee (CEC)" for evaluation of shortlisted consultants for Implementation of Risk Based Capital Regime for Indian Insurance Industry, with composition as follows:

1.1.	Mr. M.Pulla Rao, ED	-	Chairman
1.2.	Ms Y. Priya Bharat, CGM	-	Member
1.3.	Mr V.Jayanth Kumar, CGM	-	Member
1.4.	Mr S.P.Chakraborty, GM	-	Member
1.5.	Mr R.K.Sharma, GM	-	Member
1.6.	Mr M.S.Jayakumar, DGM, CAO	-	Member

- 1.7. Mr Sudipta Bhattacharya, GM Convenor
- 2. Terms of Reference of CEC are as follows:
  - 2.1. Formulating Terms of Reference for the consultants;
  - 2.2. Developing and Issuance of Request for Proposal (RFP) to the shortlisted consultants;
  - 2.3. Evaluation of technical and financial proposals, based on the criteria stated in RFP; and
  - 2.4. Recommendation to the Competent Authority on final selection of consultants through Steering Committee for Implementation of Risk Based Capital Regime formed under Order Ref: IRDAI/ACT/ORD/MISC/220/09 /2017 dated 20<sup>th</sup> September 2017.
- While performing all the functions stated above, the CEC should keep in view the provisions of the Manual for Procurement of Consultancy & Other Services 2017 and extant IRDAI Procurement Manual / Guidelines.

Pournima Gupte Member (Actuary) 02